

FORM A PUBLIC ANNOUNCEMENT [Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]	
FOR THE ATTENTION OF THE CREDITORS OF PBA INFRASTRUCTURE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	PBA Infrastructure Limited
2. Date of incorporation of corporate debtor	31.07.1974
3. Authority under which corporate debtor is incorporated	Registrar of Companies - Mumbai
4. Corporate Identity No. of corporate debtor	L45200MH1974PLC017653
5. Address of the registered office and principal office (if any) of corporate debtor	Prakash 611,/3.V N Purav Marg CHEMBUR, Mumbai City, Mumbai, Maharashtra, India, 400071
6. Insolvency commencement date in respect of corporate debtor	Order dated: 29.09.2026 Order uploaded on:30.09.2026
7. Estimated date of closure of insolvency resolution process	28.03.2027 (180 days from the Insolvency commencement date)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Vijay P. Lulla IBBI/IPA-001/IP-P00323/ 2017-18/10593
9. Address and e-mail of the interim resolution professional, as registered with the Board	201, Satchitanand Bldg., 12th Road, Opp. Ram Mandir, Khar (West), Mumbai - 400 052. Registered Email: vijayplulla@rediffmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	203-B, Arcadia Building, 2nd Floor, NCPA Marg, 195,Nariman Point, Mumbai – 400021 Email: pbainfrastructure.cirp@gmail.com
11. Last date for submission of claims	14.10.2026
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable as per information available with Interim Resolution Professional
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable as per information available with Interim Resolution Professional
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Not applicable.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **PBA Infrastructure Limited** the on 29.09.2026. (Order uploaded on 30.09.2026)

The creditors of **PBA Infrastructure Limited**, are hereby called upon to submit their claims with proof on or before 14.10.2026 to the interim resolution professional at the address mentioned against entry No. 10

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Vijay P. Lulla
Interim Resolution Professional
PBA Infrastructure Limited

Date: 01.10.2026 IBBI Regn No. IBBI/IPA-001/IP-P00323/ 2017-18/10593
Place: Mumbai AFA: AA1/10593/02/300627/109089;Valid Till 30.06.2027

